

APPELLATE TRIBUNAL FOR ELECTRICITY,NEW DELHI

Cause List for Monday the 9th December 2024

Electricity Bench

TIME :10.30 AM

COURT-I

**(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)**

**(Updated List of Finals has been uploaded in the website under the "Notification tab").**

**(HEARING THROUGH PHYSICAL/HYBRID MODE)**

**(Link for Video Conferencing for Hybrid Hearing through Microsoft Teams is)**

**(<https://msteams.link/L9ZL>)**

**(Note: Display Name of the Advocate joining through video conferencing shall be properly set by the participant with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate, so that the Court Master knows before hand whom to be admitted in the particular matter. If a counsel is appearing in more than one matter, Item Numbers of all such matters shall be prefixed.)**

**(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)**

**(IT Assistant: Mr. Dhruv, M.No.+91 9717973312, Mr. Saurabh, M.No. +91 7838455111)**

**CORAM: HON'BLE MR. JUSTICE RAMESH RANGANATHAN, Chairperson  
HON'BLE MS. SEEMA GUPTA, Technical Member(Electricity)**

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
<b><u>FOR DIRECTIONS</u></b>			
1.	APL-518/2023 & IA-2012/2024 (For bringing on record) (R-4)  IA-2015/2024 (For change in name/address) (R-3)  (Proof of payment of cost filed)	Kerala State Electricity Board (KSEB) Appellant(s)  <b>Versus</b>  Kerala State Electricity Regulatory Commission & Ors. - Respondent(s)	Prabhas Bajaj, for App.1  Dhananjaya Mishra for Res.1, Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Ritu Apurva for Res.2, Ashabari Basu Thakur for Res.2, Matrugupta Mishra for Res.3, Swagitika Sahoo for Res.3, Ritika Singhal for Res.3, Vignesh Srinivsan for Res.3, Ishita Thakur for Res.3, Sonakshi for Res.3, Nipun Dave for Res.3, Hemant Singh for Res.4, Biju Mattam for Res.4, Mridul Chakravarty for Res.4, Ankita Bafna for Res.4, Lakshyajit Singh Bagdwal for Res.4, Chetan Kumar Garg for Res.4,

			Robin Kumar for Res.4, Supriya Rastogi Agarwal for Res.4, Harshit Singh for Res.4, Lavanya Panwar for Res.4, Alchi Thapliyal for Res.4,
--	--	--	---

**FOR EXECUTION**

2.	EP-5/2024  <b>(In A.No.37 and 303/13)</b>  <b>(Service complete)</b>	GMR Energy Limited & Anr.  <b>Versus</b>  Bangalore Electricity Supply Company Ltd & Ors.  - Respondent(s)	Petitioner(s)  Respondent(s)	Vishrov Mukerjee, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Raghav Malhotra, Priyanka Vyas, Juhi Senguttuvan, Anamika Rana, Shreya Sundaraman for App.1. Vishrov Mukerjee, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Raghav Malhotra, Priyanka Vyas, Juhi Senguttuvan, Anamika Rana, Shreya Sundaraman for App.2.  Anand K. Ganesan for Res.2, Res.4, Res.5, Res.3, Res.6, Swapna Seshadri for Res.2, Res.4, Res.5, Res.3, Res.6, Ritu Apurva for Res.2, Res.4, Res.5, Res.3, Res.6, Amal Nair for Res.2, Res.4, Res.5, Res.3, Res.6, Kriti Soni for Res.2, Res.4, Res.5, Res.3, Res.6, Utkarsh Singh for Res.2, Res.4, Res.5, Res.3, Res.6, Karthikeyan M for Res.2, Res.4, Res.5, Res.3, Res.6, Kritika Khanna for Res.2, Res.4, Res.5, Res.3, Res.6,
----	--	--	------------------------------------	---

**FOR LEAVE TO FILE APPEAL/CONDONATION OF DELAY/WAIVER OF COURT FEE**

3.	IA-1692/2024 (For condonation of delay in filing the Appeal) (11 days)  In  DFR-464/2024  IA-1693/2024 (For exemption from Impleading parties)  <b>(Service complete)</b>	Beta Wind Farm Private Limited  <b>Versus</b>  Karnataka Electricity Regulatory Commission & Ors.  - Respondent(s)	- Applicant(s)	Anand K. Ganesan, Swapna Seshadri, Harsha V Rao, Aishwarya Subramani for App.1.
4.	IA-1839/2024 (For leave to file Appeal)  IA-1702/2024 (For condonation of delay in filing the Appeal)	Hindustan Zinc Limited  <b>Versus</b>  Rajasthan Electricity Regulatory Commission & Anr.  - Respondent(s)	- Applicant(s)	Aditya K. Singh, Anukriti Jain, Tanya Sareen, Ayushi R. Saxena for App.1.  Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Reeha Singh for Res.2, Tanya Singh for Res.2, Shirin Gupta for Res.2,

	(30 days)  In DFR-467/2024  <b>(Service complete)</b>		Rishabh Saxena for Res.2, Harshvardhan Singh for Res.2,
5.	DFR-480/2024  IA-1798/2024 (For condonation of delay in filing the Appeal) (256 days)  IA-1799/2024 (For exemption from filling certified copy of impugned order)  IA-1801/2024 (For exemption from Impleading parties)  <b>(Service complete)</b>  <b>(Certified copy of impugned order filed)</b>	OPG Renewable Energy Private Limited - Applicant(s)  <b>Versus</b>  Tamil Nadu Electricity Regulatory Commission & Anr. - Respondent(s)	Aniket Prasoon, Utsav Mukherjee, Akash Deep, Pratiksha Chaturvedi, Saksham Ahuja, Aman Sheikh, Vinit Kumar, Prithu Chawla, Archita Kashyap, Shubham Singh, Adarsh Kumar Bhardwaj, Sarthak Sareen, Rashmi Vaish for App.1.
6.	DFR-481/2024  IA-1802/2024 (For condonation of delay in filing the Appeal) (256 days)  IA-1803/2024 (For exemption from filling certified copy of impugned order)  IA-1805/2024 (For exemption from Impleading parties)  <b>(Service complete)</b>  <b>(Certified copy of impugned order)</b>	OPG Energy Private Limited - Applicant(s)  <b>Versus</b>  Tamil Nadu Electricity Regulatory Commission & Anr. - Respondent(s)	Aniket Prasoon, Utsav Mukherjee, Akash Deep, Saksham Ahuja, Aman Sheikh, Vinit Kumar, Prithu Chawla, Archita Kashyap, Shubham Singh, Adarsh Kumar Bhardwaj, Sarthak Sareen, Rashmi Vaish for App.1.

	<b>filed)</b>		
7.	<p>IA-1967/2024 (For condonation of delay in filing the Appeal) (14 days)</p> <p>In</p> <p>DFR-507/2024</p> <p>IA-1968/2024 (For interim relief)</p> <p><b>(Defects cured)</b></p> <p><b>(Fresh Matter)</b></p>	<p>Jharkhand Bijli Vitran Nigam Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Jharkhand State Electricity Regulatory Commission - Respondent(s)</p>	<p>Shri Venkatesh, Shryeshth Ramesh Sharma, Ashutosh Kumar Srivastava, Bharath Gangadharan, Abhishek Nangia, Nihal Bhardwaj, Siddharth Nigotia, Shivam Kumar, Kartikay Trivedi, Mohit Gupta, Manu Tiwari, Aashwyn Singh, Harsh Vardhan, Suhael Buttan, Priya Dhankar, Anant Singh, Vineet Kumar, Nikunj Bhatnagar, Kunal Veer Chopra, Vedant Choudhary, Akash Lamba for App.1.</p>

**IA - FOR FURTHER HEARING**

8.	<p>IA-2341/2023 (For interim relief)</p> <p>In</p> <p>APL-910/2023 &amp;</p> <p>IA-1546/2024 (For place on record subsequent development) (R-2)</p> <p><b>(Service complete)</b></p>	<p>Tamil Nadu Generation and Distribution Corporation Limited</p> <p>Appellant(s)</p> <p><b>Versus</b></p> <p>Tamil Nadu Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Anusha Nagarajan, for App.1</p> <hr/> <p>S. Shivshankari for Res.1, Sethu Ramalingam for Res.1, Poonam Verma Sengupta for Res.2, Gayatri Aryan for Res.2, Rajesh Jha for Res.2, Priyankshi Bhatnagar for Res.2, Saunak Kumar Rajguru for Res.2, Sakshi Kapoor for Res.2, Shubham Bhut for Res.2,</p>
----	--	---	---

9.	<p>IA-1753/2024 (For interim relief)</p> <p>In</p> <p>APL-460/2024</p> <p><b>(Service complete)</b></p>	<p>FPEL MH 1 Private Limited</p> <p>Appellant(s)</p> <p><b>Versus</b></p> <p>Maharashtra Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Raghav Malhotra, Anamika Rana, Juhi Senguttuvan, Shreya Sundraraman for App.1.</p> <hr/> <p>Pratiti Rungta for Res.1, Shirish K Deshpande for Res.2, Apoorv Sharma for Res.2,</p>
----	---	---	---

**IA - FOR HEARING**

10.	<p>IA-1372/2020 (For interim relief)</p> <p>In</p> <p>APL-388/2018 &amp;</p> <p>IA-1879/2018 (For interim relief)</p>	<p>Teesta Urja Ltd.</p> <p>Appellant(s)</p> <p><b>Versus</b></p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Vidhan Vyas, Syed Haider Shah, Geet Rajan Ahuja for App.1.</p> <hr/> <p>Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Reeha Singh for Res.2, Devyanshu Sharma for Res.2, Anand K. Ganesan for Res.8, Swapna Seshadri for Res.8, Neha Garg for Res.8,</p>
-----	---	--	--

	<p>IA-925/2024 (For extension of time)</p> <p><b>(Service complete)</b></p> <p><b>(Matter is included in the List of Finals alongwith A.No.24/19)</b></p>		<p>Parichita Chowdhury for Res.8, Anisha Upadhyay for Res.11, Nishant Kumar for Res.11, Suparna Srivastava for Res.17,</p>
11.	<p>IA-1912/2024 (For filing additional document)( R-1)</p> <p>In APL-563/2023</p> <p><b>(Service complete)</b></p> <p><b>(Matter is included in the List of Finals)</b></p>	<p>Hubli Electricity Supply Company Ltd.                      Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Mayfair Renewable Energy (I) Private Limited &amp; Ors. - Respondent(s)</p>	<p>Shahbaaz Husain, V.M. Kannan, Harimohana. N, Stephania Pinto, Yeshwanth M Comar, Lalit Rajput for App.1.</p> <hr/> <p>Priyashree Sharma PH for Res.1, Syed Faraz Alam for Res.1, Purna Priyadarshini for Res.1, Kush Chaturvedi for Res.1, Samarth Kashyap for Res.2, Shahbaaz Husain for Res.3, V.M. Kannan for Res.3, Fahad Khan for Res.3, Stephania Pinto for Res.3, Aanshika Bhushan for Res.3, K Sumanth Gowda for Res.3,</p>
12.	<p>IA-1982/2024 (For directions)</p> <p>In APL-715/2023</p> <p><b>(Service complete)</b></p> <p><b>(Matter is included in the List of Finals)</b></p>	<p>Shirdi Panel Industries Limited                                      Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Uttarakhand Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Vivek Gupta, Ankit Verma for App.1.</p> <hr/> <p>Buddy A. Ranganadhan for Res.1, Pradeep Misra for Res.2, Manoj Kumar Sharma for Res.2,</p>
13.	<p>IA-287/2024 (For interim relief)</p> <p>In APL-129/2024 &amp; IA-1126/2024 (For filing additional document) (R-2)</p> <p><b>(Service complete)</b></p>	<p>Tamil Nadu Generation and Distribution Corporation Limited                                      Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Central Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Anusha Nagarajan, for App.1</p> <hr/> <p>Hemant Singh for Res.2, Mridul Chakravarty for Res.2, Biju Mattam for Res.2, Supriya Rastogi Agarwal for Res.2, Chetan Kumar Garg for Res.2, Lakshyajit Singh Bagdwal for Res.2, Ankita Bafna for Res.2, Nehul Sharma for Res.2, Robin Kumar for Res.2, Harshit Singh for Res.2, Alchi Thapliyal for Res.2, Lavanya Panwar for Res.2, Shaurya Kumar for Res.2, Sanjeev Singh Thakur for Res.2,</p>
14.	<p>IA-289/2024</p>	<p>Tamil Nadu Generation and Distribution Corporation Limited</p>	<p>Anusha Nagarajan, for App.1</p> <hr/>

<p>(For interim relief)</p> <p>In APL-130/2024 &amp;</p> <p>IA-860/2024 (For filing additional document) (R-2)</p> <p><b>(Service complete)</b></p>	<p style="text-align: center;"><b>Versus</b></p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Appellant(s)</p> <p>Hemant Singh for Res.2, Mridul Chakravarty for Res.2, Biju Mattam for Res.2, Supriya Rastogi Agarwal for Res.2, Chetan Kumar Garg for Res.2, Lakshyajit Singh Bagdwal for Res.2, Ankita Bafna for Res.2, Nehul Sharma for Res.2, Robin Kumar for Res.2, Harshit Singh for Res.2, Alchi Thapliyal for Res.2, Lavanya Panwar for Res.2, Shaurya Kumar for Res.2, Sanjeev Singh Thakur for Res.2, Ravi Kishore for Res.3, Niraj Singh for Res.3, Prerna Singh for Res.3, Keshav Singh for Res.3,</p>
<p>15.</p> <p>IA-703/2024 (For interim relief)</p> <p>In APL-302/2024 &amp;</p> <p>IA-1362/2024 (For condonation of delay in filing reply) (R-3) (05 days)</p> <p>IA-1363/2024 (For condonation of delay in filing reply) (R-3) (05 days)</p> <p>IA-1970/2024 (For interim relief)</p> <p><b>(Service complete)</b></p>	<p style="text-align: center;"><b>Versus</b></p> <p>Greenyana Solar Private Limited Haryana Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Appellant(s)</p> <p>Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Raghav Malhotra, Anamika Rana, Juhi Senguttuvan, Shreya Sundaraman, Ashabari Basu Thakur for App.1.</p> <hr/> <p>Shlok Chandra for Res.1, Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Reeha Singh for Res.2, Anumeha Smiti for Res.2, Devyanshu Sharma for Res.2, Anil Kumar Yadav for Res.3, Apoorv Yadav for Res.3, Urvashi Yadav for Res.3, Aekansh Yadav for Res.3, Jivish Yadav for Res.3,</p>
<p>16.</p> <p>IA-620/2024 (For interim relief)</p> <p>In APL-304/2024</p> <p><b>(Service complete)</b></p>	<p style="text-align: center;"><b>Versus</b></p> <p>Matrix Wind Energy Private Limited Karnataka Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Appellant(s)</p> <p>S. Vallinayagam, for App.1</p> <hr/> <p>Darpan K.M. for Res.1, Shahbaaz Husain for Res.2, Res.3, Res.4, Res.5, Res.6, Stephania Pinto for Res.2, Res.3, Res.4, Res.5, Res.6, Fahad Khan for Res.2, Res.3, Res.5, Res.6, V.M. Kannan for Res.2, Res.3, Res.4, Res.5, Res.6, Sadiya Siddiquee for Res.2, Res.6, K Sumanth Gowda for Res.2, Res.3, Res.4, Res.5, Res.6, Dalima Gupta for Res.2, Res.3, Res.4, Res.5, Res.6, Qamar Alam for Res.2, Res.6, Fahad Imtiaz for Res.4,</p>

			Harimohana. N for Res.5, Ilma Subhan for Res.6,
17.	IA-841/2024 (For interim relief)  In APL-366/2024 &  IA-1994/2024 (For condonation of delay in filing rejoinder) (36 days)  <b>(Service complete)</b>	BBN%20Industries%20Association%20(Registered) & Ors.  Appellant(s)  <b>Versus</b>  Himachal Pradesh Electricity Regulatory Commission & Anr.  - Respondent(s)	Praveen Kumar, Ajay Vaidya, Surbhi Sharma, Chahat Gupta, Nishil Kaushal for App.1. Ajay Vaidya, Yash Tripathi for App.2. Ajay Vaidya, Yash Tripathi for App.3. <hr/> Pradeep Misra for Res.1, Manoj Kumar Sharma for Res.1, Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Amal Nair for Res.2, Shivani Verma for Res.2, Kritika Khanna for Res.2,
18.	IA-1453/2024 (For interim relief)  In APL-383/2024  <b>(Service complete)</b>	KR Wind Energy LLP  Appellant(s)  <b>Versus</b>  Tamil Nadu Electricity Regulatory Commission & Ors.  - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Aishwarya Subramani, Harsha V Rao for App.1. <hr/> Anusha Nagarajan for Res.2, Res.3, Res.4,
18.1	IA-1552/2024 (For interim relief)  in  APL-434/2024  <b>(Service complete)</b>	Sri Gomathy Mills Private Limited  Appellant(s)  <b>Versus</b>  Tamil Nadu Electricity Regulatory Commission & Ors.  Respondent(s)	Kumar MihirAthul Joseph for App.1, <hr/> Anusha Nagarajan for Res.3,
19.	IA-1529/2024 (For interim relief)  In APL-401/2024 &  IA-1548/2024 (For filing additional document)  IA-1997/2024 (For filing additional document)  <b>(Service</b>	Tamil Nadu Generation and Distribution Corporation Limited  Appellant(s)  <b>Versus</b>  Tamil Nadu Electricity Regulatory Commission & Anr.  - Respondent(s)	Anusha Nagarajan, for App.1 <hr/> Poonam Verma Sengupta for Res.2, Gayatri Aryan for Res.2, Rajesh Jha for Res.2, Saunak Kumar Rajguru for Res.2, Sakshi Kapoor for Res.2, Priyankshi Bhatnagar for Res.2, Subham Bhut for Res.2, Pradyumn Sharma for Res.2,

	<b>complete)</b>		
20.	IA-1479/2024 (For interim relief)  In APL-444/2024  <b>(Service complete)</b>	Tamil Nadu Generation and Distribution Corporation Limited  Appellant(s)  <b>Versus</b>  Central Electricity Regulatory Commission & Ors. - Respondent(s)	Anusha Nagarajan for App.1. <hr/> Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Ritu Apurva for Res.2, Amal Nair for Res.2, Kriti Soni for Res.2, Utkarsh Singh for Res.2, Karthikeyan M for Res.2,
21.	APL-459/2024 &  IA-1647/2024 (For interim relief)  <b>(Service complete)</b>	Tamil Nadu Generation and Distribution Corporation Limited  Appellant(s)  <b>Versus</b>  Tamil Nadu Electricity Regulatory Commission & Anr. - Respondent(s)	Anusha Nagarajan, for App.1 <hr/> Poonam Verma Sengupta for Res.2, Gayatri Aryan for Res.2, Rajesh Jha for Res.2, Saunak Kumar Rajguru for Res.2, Priyankshi Bhatnagar for Res.2, Subham Bhut for Res.2,

Sd/  
Registrar  
APTEL